

Filing No. Cr. M.P/8171/2020

Usha Devi Vs The state of Jharkhand

Advocate's name – J Mazumdar

Defects:

- 9.i) Fairly legible copy of pages 17,18,20 or duly certified to be true type copy may be filed.
- 9.ii) Duly certified to be true type copy of page 21 may be filed.
- 9.iii) Pagination may be done after page 16.